## F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 11.09.2017

## ORDER NO. 127 of 2017

Hon'ble President is pleased to **recall the roster order no. 125 of 2017 for CESTAT Ahmedabad.** 

The sitting notified vide **roster order no. 153 of 2016, for CESTAT Bangalore** is modified to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri M.V. Ravindran,	From 18.09.2017	Single Member
Member (J)	to 29.9.2017	bench matter

1. Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

By Order

(Mohinder Singh)
Deputy Registrar

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Deputy Registrar